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BEFORE THE AJUDICATING AUTHORITY  
(NATIONAL COMPANY LAW TRIBUNAL)  
AHMEDABAD BENCH  
AHMEDABAD

C.P. (I.B) No. 46/9/NCLT/AHM/2017

Coram:


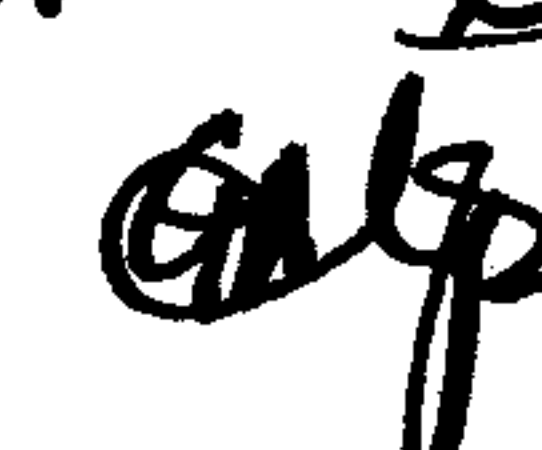
Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.07.2017

Name of the Company: Sika Scvhweiz Ag-Aliva Equipment  
V/s.  
Mekaster Engineering Ltd.

Section of the Companies Act: Section 9 of the Insolvency and Bankruptcy  
Code

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	MR. AMEYA GOKHALE	ADVOCATE	- APPLICANT (OPERATIONAL CREDITOR)	
2.	MS. GRISHMA AHUJA	ADVOCATE	- APPLICANT (OPERATIONAL CREDITOR)	

**ORDER**


Learned Advocate Mr. Ameya Gokhale with Learned Advocate Ms. Grishma Ahuja present for Operational Creditor/ Petitioner. None present for Respondent.

Copy of petition dispatched to the Respondent.

Proof of dispatch filed.

Petitioner is directed to issue notice of date of hearing along with copy of this order.

List the matter on 20.07.2017 for hearing before admission.

  
BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL

Dated this the 12th day of July, 2017.